

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 28/AM14
SCHEDULED TO BE HELD ON 09.10.2013
(HELD ON 04.10.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 28/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 09.10.2013 (held on 04.10.2013) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:18/19/87-ALC1/2013	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00158/AM14/	RLA File :07/24/040/00395/AM10/	Lic.No/Date:0710075067 27.10.2010	Defer Date:30.10.2013
	Decision: RLA, Bangalore was requested through e-mail on 05.09.2013 for furnishing application alongwith clarification for not forwarding the application even after a period of 3 years from the date of issue of the Advance Authorization. RLA, Bangalore vide e-mail dated 27.09.2013 has stated that they will intimate the status of subject Advance Authorization shortly.			

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Case No.:19/19/87-ALC1/2013	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Withdrawn																																																
HQ File :01/87/050/00159/AM14/	RLA File :07/24/040/00381/AM12/	Lic.No/Date:0710085038 28.12.2011	Defer Date:																																																
Application: Request is for adhoc norms for following: <table><tr><th>SL.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39077000</td><td>62/0- POLYESTER SOLUTION - 72 +/-1% SOLIDS</td><td>50000.000</td><td>K.G</td><td>8320000.00</td><td>160000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>8,320,000.00</td><td>160,000.00</td></tr></table> <table><tr><th>SL.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>29171200</td><td>ADIPIC ACID</td><td>9000.000</td><td>K.G</td><td>1,170,000.00</td><td>22,500.00 US Dollars</td><td>0.00</td><td>Value & Qty</td></tr><tr><td>2</td><td>29173700</td><td>DIMETHYL TEREPHTHALATE</td><td>5000.000</td><td>K.G</td><td>500,000.00</td><td>9,615.38 US Dollars</td><td>0.00</td><td>Value & Qty</td></tr></table>				SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39077000	62/0- POLYESTER SOLUTION - 72 +/-1% SOLIDS	50000.000	K.G	8320000.00	160000.00 US Dollars					Total	8,320,000.00	160,000.00	SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	29171200	ADIPIC ACID	9000.000	K.G	1,170,000.00	22,500.00 US Dollars	0.00	Value & Qty	2	29173700	DIMETHYL TEREPHTHALATE	5000.000	K.G	500,000.00	9,615.38 US Dollars	0.00	Value & Qty
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																													
1	39077000	62/0- POLYESTER SOLUTION - 72 +/-1% SOLIDS	50000.000	K.G	8320000.00	160000.00 US Dollars																																													
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SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																																											
1	29171200	ADIPIC ACID	9000.000	K.G	1,170,000.00	22,500.00 US Dollars	0.00	Value & Qty																																											
2	29173700	DIMETHYL TEREPHTHALATE	5000.000	K.G	500,000.00	9,615.38 US Dollars	0.00	Value & Qty																																											

3	29173960	ISOPHTHALIC ACID	10000.000	K.G	1,000,000.00	19,230.77 US Dollars	0.00	Value & Qty
4	29054100	TRIMETHYLOPROPANE	1500.000	K.G	180,000.00	3,461.54 US Dollars	0.00	Value & Qty
5	29141100	ACETONE	14500.000	K.G	1,160,000.00	22,307.69 US Dollars	0.00	Value & Qty
6	29053910	1,6 HEXANA DIOL	8000.000	K.G	2,184,000.00	42,000.00 US Dollars	0.00	Value & Qty
7	29053980	NEO PENTYL GLYCOL	9000.000	K.G	990,000.00	19,038.46 US Dollars	0.00	Value & Qty
				Total	7,184,000.00	138,153.84		

Decision: RLA, Bangalore vide e-mail dated 27.09.2013 has informed that the advance authorization was issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 17/AM12 held on 05.08.2011. Hence, the Committee decided to **withdraw** the case.

3	Case No.:12/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00020/AM13/	RLA File :11/24/040/00008/AM12/	Lic.No/Date:1110026941 19.03.2012	Defer Date:23.10.2013
	Decision: A D/L No. 46011/71/2012-PC-II, dated 13.03.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 08.07.2013. Comments awaited from D/o C&PC.			

	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:23.10.2013

4		04.04.2012	
	Decision: A D/L No. 46011/22/2012-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o C&PC.		

5	Case No.:1/49/87-ALC1/2012	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00420/AM13/	RLA File :07/24/040/00535/AM12/	Lic.No/Date:0710089067 19.06.2012	Defer Date:23.10.2013
	Decision: A D/L No. 46011/45/2010-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.07.2013. Comments awaited from D/o C&PC.			

6	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:23.10.2013
	Decision: A D/L No. 46011/106/2011-PC.II dated 04.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.09.2013. Comments awaited from D/o C&PC.			

7	Case No.:5/33/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00275/AM13/	RLA File :09/24/040/00305/AM13/	Lic.No/Date:0910053849 18.09.2012	Defer Date:23.10.2013
	Decision: A D/L No. 46011/22/2012-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o C&PC.			

8	Case No.:13/37/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00311/AM13/	RLA File :09/24/040/00323/AM13/	Lic.No/Date:0910054015 10.10.2012	Defer Date:23.10.2013
	Decision: A D/L No. 46011/22/2012-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o C&PC.			

9	Case No.:2/20/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00163/AM14/	RLA File :05/23/040/00277/AM13/	Lic.No/Date:0510338580 07.11.2012	Defer Date:30.10.2013
	Decision: CLA, New Delhi has been requested through e-mail on 18.09.2013 and 04.10.2013 for furnishing 4.7 application alongwith the clarification for not furnishing application on time. Application alongwith clarification awaited from CLA, New Delhi.			

10	Case No.:2/43/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00358/AM13/	RLA File :03/94/040/00682/AM13/	Lic.No/Date:0310715739 26.11.2012	Defer Date:23.10.2013
	Decision: A D/L No. 46011/3/2013-PC.II dated 04.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o C&PC.			

	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
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11	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:23.10.2013
Decision: A D/L No. 46011/11/2013-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.10.2013 giving 15 days time for submission of information. Reply awaited from the firm.				

12	Case No.:4/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00399/AM13/	RLA File :03/95/040/00794/AM13/	Lic.No/Date:0310719764 08.01.2013	Defer Date:23.10.2013
Decision: A D/L No. 46011/11/2013-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.10.2013 giving 15 days time for submission of information. Reply awaited from the firm.				

13	Case No.:4/50/87-ALC1/2012	Party Name:BANSHI BADAN MANDAL,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00428/AM13/	RLA File :02/24/040/00165/AM13/	Lic.No/Date:0210185804 23.01.2013	Defer Date:23.10.2013
Decision: A D/L No. 46011/31/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.10.2013. Comments awaited from D/o C&PC.				

14	Case No.:6/47/87-ALC1/2012	Party Name:SAGAR POLYMERS,(UNIT-I)	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00418/AM13/	RLA File :24/24/040/00020/AM13/	Lic.No/Date:2410038046 29.01.2013	Defer Date:23.10.2013

Decision: A D/L No. 46011/50/2013-PC.II dated 28.06.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 30.07.2013 and 27.09.2013 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.

15	Case No.:1/52/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00462/AM13/	RLA File :03/94/040/00968/AM13/	Lic.No/Date:0310723866 13.02.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/3/2013-PC.II dated 22.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.07.2013. Comments awaited from D/o C&PC.			

16	Case No.:2/52/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00463/AM13/	RLA File :03/94/040/00971/AM13/	Lic.No/Date:0310724308 15.02.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/3/2013-PC.II dated 30.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC.			

17	Case No.:18/7/87-ALC1/2013	Party Name:SWASTIK POLYMERS	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00030/AM14/	RLA File :05/24/040/00424/AM13/	Lic.No/Date:0510346244	Defer Date:23.10.2013

Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2013. Comments awaited from D/o C&PC.

18	Case No.:13/1/87-ALC1/2013	Party Name:BANSHI BADAN MANDAL,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00488/AM13/	RLA File :02/24/040/00182/AM13/	Lic.No/Date:0210186772 22.02.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/31/2013-PC.II dated 28.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC.			

Case No.:1/3/87-ALC1/2013	Party Name:DUJODWALA PRODUCTS LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Approved																					
HQ File :01/87/050/00004/AM14/	RLA File :03/94/040/00851/AM13/	Lic.No/Date:0310725663 26.02.2013	Defer Date:																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>I</td><td>39094060</td><td>63/0- TERPENE PHENOLIC RESIN</td><td>20000.000</td><td>K.G</td><td>3066115.00</td><td>56780.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>3,066,115.00</td><td>56,780.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	I	39094060	63/0- TERPENE PHENOLIC RESIN	20000.000	K.G	3066115.00	56780.00 US Dollars					Total	3,066,115.00	56,780.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																		
I	39094060	63/0- TERPENE PHENOLIC RESIN	20000.000	K.G	3066115.00	56780.00 US Dollars																		
				Total	3,066,115.00	56,780.00																		

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29071110	PHENOL	8160.000	K.G	837,216.00	15,504.00 US Dollars	63,419.00	Qty
2	38051020	GUM TURPENTINE OIL	26000.000	K.G	1,825,200.00	33,800.00 US Dollars	138,259.00	Qty
				Total	2,662,416.00	49,304.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/130/2006-PC.II dated 26.09.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Terpene Phenolic Resin	1 kg	1. Phenol	0.284 kg
		2. Gum Turpentine Oil	1.300 kg

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Case No.: 4/3/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
HQ File :01/87/050/00007/AM14/	RLA File :03/94/040/01006/AM13/	Lic.No/Date:0310725682 26.02.2013	Defer Date:23.10.2013

Decision: A D/L No. 46011/03/2013-PC.II dated 22.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.07.2013. Comments awaited from D/o C&PC.

21	Case No.:5/3/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00008/AM14/	RLA File :03/94/040/01007/AM13/	Lic.No/Date:0310725678 26.02.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/03/2013-PC.II dated 22.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.07.2013. Comments awaited from D/o C&PC.			

22	Case No.:5/2/87-ALC1/2013	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00001/AM14/	RLA File :03/95/040/00928/AM13/	Lic.No/Date:0310726118 28.02.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/40/2013-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.07.2013. Comments awaited from D/o C&PC.			

23	Case No.:31/50/87-ALC1/2012	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00455/AM13/	RLA File :05/23/040/00485/AM13/	Lic.No/Date:0510347956 01.03.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

24	Case No.:25/7/87-ALC1/2013	Party Name:PLATINIUM TIE-UP PVT. LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00037/AM14/	RLA File :08/24/040/00448/AM13/	Lic.No/Date:0810119577 20.03.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/46/2013-PC.II dated 28.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 29.08.2013. Comments awaited from D/o C&PC.			

25	Case No.: 13/13/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00079/AM14/	RLA File :09/24/040/00555/AM13/	Lic.No/Date:0910055478 21.03.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/141/2005-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.09.2013. Comments awaited from D/o C&PC.			

26	Case No.: 31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:30.10.2013
	Decision: A D/L No. 46011/48/2012-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.09.2013. Comments awaited from D/o C&PC.			

27	Case No.: 6/13/87-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00072/AM14/	RLA File :03/95/040/01004/AM13/	Lic.No/Date:0310732631 26.04.2013	Defer Date:30.10.2013
	Decision: A copy of application was forwarded to D/o C&PC on 21.06.2013. Technical Representative of D/o C&PC requested to again furnish a copy of 4.7 application. Hence, it was decided to again forward a copy of 4.7 application to D/o C&PC.			

28	Case No.: 8/17/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00115/AM14/	RLA File :03/94/040/00081/AM14/	Lic.No/Date:0310733797 09.05.2013	Defer Date:23.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.				

29	Case No.: 10/14/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00093/AM14/	RLA File :03/95/040/00105/AM14/	Lic.No/Date:0310734080 13.05.2013	Defer Date:23.10.2013
Decision: A copy of application has been forwarded to DIPP on 30.08.2013. Comments awaited from DIPP.				

30	Case No.: 6/14/87-ALC1/2013	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00089/AM14/	RLA File :03/95/040/00068/AM14/	Lic.No/Date:0310734464 15.05.2013	Defer Date:23.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.				

31	Case No.: 5/14/87-ALC1/2013	Party Name:POWERBAND INDUSTRIES PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00088/AM14/	RLA File :03/95/040/00049/AM14/	Lic.No/Date:0310734629 16.05.2013	Defer Date:23.10.2013
Decision: A D/L No. 46011/58/2013-PC.II dated 30.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from the firm.				

32	Case No.:8/13/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00074/AM14/	RLA File :05/23/040/00051/AM14/	Lic.No/Date:0510354966 23.05.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/18/2011-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.			

33	Case No.:9/13/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00075/AM14/	RLA File :05/23/040/00052/AM14/	Lic.No/Date:0510354967 23.05.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/18/2011-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.			

34	Case No.:17/14/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00100/AM14/	RLA File :05/23/040/00053/AM14/	Lic.No/Date:0510354968 23.05.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/18/2011-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.			

35	Case No.:11/24/87-ALC1/2013	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00198/AM14/	RLA File :56/24/040/00030/AM13/	Lic.No/Date:5610002192 23.05.2013	Defer Date:30.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.			

36	Case No.:16/14/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00099/AM14/	RLA File :05/23/040/00039/AM14/	Lic.No/Date:0510355253 27.05.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/59/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.09.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

37	Case No.:8/19/87-ALC1/2013	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00148/AM14/	RLA File :03/95/040/00160/AM14/	Lic.No/Date:0310735828 28.05.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

38	Case No.:3/19/87-ALC1/2013	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00143/AM14/	RLA File :03/94/040/00091/AM14/	Lic.No/Date:0310735940 29.05.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

39	Case No.:14/14/87-ALC1/2013	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00097/AM14/	RLA File :02/24/040/00013/AM14/	Lic.No/Date:0210190280 31.05.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

40	Case No.:22/17/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00129/AM14/	RLA File :08/24/040/00097/AM14/	Lic.No/Date:0810121914 13.06.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

41	Case No.:7/19/87-ALC1/2013	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00147/AM14/	RLA File :03/95/040/00028/AM14/	Lic.No/Date:0310737612 13.06.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

	Case No.:2/17/87-ALC1/2013	Party Name:PHOENIX CONVEYOR BELT INDIA PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00109/AM14/	RLA File :02/24/040/00026/AM14/	Lic.No/Date:0210190724	Defer Date:23.10.2013

42		14.06.2013	
Decision: A D/L was issued by D/o C&PC to firm on 22.08.2013. This was followed by Reminder from DGFT on 01.10.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

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Case No.:5/17/87-ALC1/2013	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Approved					
HQ File :01/87/050/00112/AM14/	RLA File :02/24/040/00034/AM14/	Lic.No/Date:0210190763 17.06.2013	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39081090	62/0- .POLYAMIDE N/CHIPS SOFTENING POINT110+/-2DEGREE C FOR FLEXO/GRAVURE INKS	60000.000	K.G	9542400.00	170400.00 US Dollars		
				Total	9,542,400.00	170,400.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38249090	DIMER ACID -PRIPOL-1017/AA-97/PRIPOL 1045	40800.000	K.G	4,963,728.00	89,760.00 US Dollars	0.00	Value & Qty
2	38249090	DIMER ACID -PRIPOL-1252/UNIDYME 18/DIMER ACID	20400.000	K.G	2,256,240.00	40,800.00 US Dollars	0.00	Value & Qty
3	29212100	ETHYLENE DIAMINE	6600.000	K.G	948,948.00	17,160.00 US Dollars	0.00	Value & Qty
				Total	8,168,916.00	147,720.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/148/2005-PC.II dated 26.09.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide (N/Chips) Softing Point 110 +/- 2 degree C for Flexo/Gravure Inks	1 kg	1. Dimer Acid (Pripol 1017/AA-971/ Unidyme-18 / FUN-Dim 18)	0.680 kg
		2. Dimer Acid (Pripol 1252/AA-99)	0.340 kg
		3. Ethylene Diamine	0.110 kg

Case No.:12/17/87-ALC1/2013	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Approved
HQ File :01/87/050/00119/AM14/	RLA File :05/24/040/00080/AM14/	Lic.No/Date:0510357437 18.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39039090	64/0- Thermo plastic Compound, / TPR / VEEPREENE	300000.000	K.G	62919306.00	1106760.00 US Dollars

					Total	62,919,306.00	1,106,760.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39039090	SBS/ Styrene Butadiene Styrene Co-Polymer / Styrene Butadiene Block Co-Polymer - PB-575,585,5301, 5302, 511 , EN-675,684, 611, 701,655, 659,LCY-1475,1487,1484, 1485,3411, 3546,LG-411S, 475, 485,501, 604 TSRC-475E, 475R, 4202, 4230, 3201, D1102, D1184, SEBS-9550, 9551, 9552, 9554, SBS (Polymers) 161B, 161C, 166, 6302, 172, 177, Dynasol 412, 411, 540	180000.000	K.G	32,745,600.00	576,000.00 US Dollars	7,531,488.00	Value & Qty
2	39039090	Styrene Butadiene Co-Polymer Styrolux-3G55, 684D, Styroclear-GH62, KR03, KR03NW, KR99, KRDEV027, XK43, PB5910, 210, CN08, CN07, 825, 805, 810, 830, PB-5903	36000.000	K.G	6,139,800.00	108,000.00 US Dollars	1,412,108.00	Value & Qty
3	40025900	Acrylonitrile-butadiene rubber (NBR) KNB-35L, NBR-6240	60000.000	K.G	15,349,500.00	270,000.00 US Dollars	3,530,385.00	Value & Qty
				Total	54,234,900.00	954,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/56/2012-PC.II dated 26.09.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermo plastic compound,/ TPR /VEEPPRENE	1 kg	1. Styrene Butadiene Styrene Co-Polymer/ Styrene Butadiene Block Co-Polymer (PB 575,585,5301,5302, 511, EN-675,684,611,701,655,659, LCY-1475,1485,1484, 1485,3411, 3546, LG-411S,475,485,501,604, TSRC-475E, 475R, 4202,4230, 3201, D1102,D1184, SEBS-9550, 9551,9552,9554, SBS (Polymers) 161B, 161C, 172, 177, Dynasol 412, 411, 540)	0.5943 kg
		2. Styrene Butadiene Co-Polymer (Styrolux-3G55, 684D, Styroclear-GH62, KR03, KR03 NW,KR99, KRDEV027, XK43, PB5910, 210, CN08, CN07, 825, 805, 810, 830, PB-5903)	0.1190 kg
		3. Acrylonitrile-butadiene rubber (NBR) KNB-35L, NBR-6240	0.1980 kg

Case No.:10/19/87-ALC1/2013	Party Name:SOLVA Y SPECIALITIES INDIA PVT.LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Approved
HQ File :01/87/050/00150/AM14/	RLA File :03/95/040/00898/AM13/	Lic.No/Date:0310738543	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>		
1	39119090	63/0- Poly Ether Sulfone	700000.000	K.G	341775000.00	6300000.00 US Dollars		
				Total	341,775,000.00	6,300,000.00		

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29349900	Sulfolane (A Anhydrous / Aqueous)	49000.000	K.G	14,359,254.00	259,896.00 US Dollars	2,871,850.80	Value & Qty
2	29309090	4,4-Dihydroxy Diphenyl Sulfone (DHDPS) / Bisphenol-S / Bis-S	374500.000	K.G	108,628,406.00	1,966,125.00 US Dollars	21,725,681.25	Value & Qty
				Total	122,987,660.00	2,226,021.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/13/2007-PC.II dated 26.09.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Ether Sulfone	1 kg	1. Sulfolane (Anhydrous / Aqueous)	0.070 kg
		2. 4,4-Dihydroxy Diphenyl Sulfone (DHDPS) / Bisphenol-S / Bis-S	0.499 kg

46	Case No.:9/19/87-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00149/AM14/	RLA File :03/95/040/00876/AM13/	Lic.No/Date:0310738810 24.06.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

47	Case No.:21/14/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00104/AM14/	RLA File :09/24/040/00099/AM14/	Lic.No/Date:0910056445 25.06.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

48	Case No.:22/14/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00105/AM14/	RLA File :09/24/040/00098/AM14/	Lic.No/Date:0910056446 25.06.2013	Defer Date:23.10.2013
	Decision: RLA, Hyderabad has been requested through e-mail on 16.07.2013 and 27.09.2013 for furnishing application expeditiously. Application awaited from RLA, Hyderabad.			

49	Case No.:11/17/87-ALC1/2013	Party Name:ARJAN IMPEX PVT.LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00118/AM14/	RLA File :05/23/040/00111/AM14/	Lic.No/Date:0510357979 25.06.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to DIPP on 30.07.2013. Comments awaited from DIPP.			

Case No.: 14/17/87-ALC1/2013	Party Name:SPERRY PLAST LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Approved
HQ File :01/87/050/00121/AM14/	RLA File :05/24/040/00101/AM14/	Lic.No/Date:0510358222 27.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40021990	64/0- TPR/ Thermoplastic Compounds / TPE	150000.000	K.G	34185895.00	601335.00 US Dollars
				Total	34,185,895.00	601,335.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40021930	SBS Co-polymer / Styrene Butadiene Styrene Co-Polymer-4452 , LG- 475, 484, 485, 487, CALPRENE411, 540, 501, 6120 TAIPOL-SBS-4202, SEBS-6151, 6150 GLOBALPRENE-1475,1484,1487, 3546, 3411. KTR-401 P.	134400.000	K.G	26,742,240.00	470,400.00 US Dollars	6,952,982.00	Value & Qty

		KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, RB-840, KRATON G1650MU, G1650 EU, G1651 HUNPRENE- 655, 684, 685, 687 EUOPRENE SOL TH- 2312, 2315						
2	39039090	K-Resin, Styrene Butadiene Co-Polymer KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903, PB-5925	15000.000	K.G	2,984,625.00	52,500.00 US Dollars	776,000.00	Value & Qty
				Total	29,726,865.00	522,900.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/7/2011-PC.II dated 26.09.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TPR/Thermoplastic Compound/ TPE Compounds	1 kg	1. SBS Copolymer / Styrene Butadiene/ Styrene Butadiene Styrene Copolymer (4452, LG-411S, 501S, 475, 484, 485, 487, Calpene-411, 540, 501, 6120, Taipol SEBS-6151, 6150, Globalprene 3546, 3411, KTR-401P, Kibiton TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, Kraton G 1650MU, G 1650EU, Enprene 611, 655, 684, 685, 687, 701)	0.8870 kg
		2. K-Resin, Styrene Butadiene Copolymer	0.0990 kg

		(KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q Resin PB-5903, PB-5925)	
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51	Case No.: 27/17/87-ALC1/2013	Party Name:KHUSHBU SALES PVT. LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00134/AM14/	RLA File :08/24/040/00129/AM14/	Lic.No/Date:0810122410 01.07.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

52	Case No.: 29/17/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00136/AM14/	RLA File :34/24/040/00049/AM14/	Lic.No/Date:3410037279 01.07.2013	Defer Date:30.10.2013
	Decision: A D/L No. 46011/88/2008-PC.II dated 29.08.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

53	Case No.: 26/17/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00133/AM14/	RLA File :08/24/040/00123/AM14/	Lic.No/Date:0810122483 02.07.2013	Defer Date:23.10.2013

Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.

54	Case No.: 30/17/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00137/AM14/	RLA File :05/23/040/00126/AM14/	Lic.No/Date:0510358460 02.07.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

55	Case No.: 32/17/87-ALC1/2013	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00139/AM14/	RLA File :34/24/040/00068/AM14/	Lic.No/Date:3410037332 03.07.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

56	Case No.: 28/17/87-ALC1/2013	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00135/AM14/	RLA File :05/24/040/00106/AM14/	Lic.No/Date:0510359230 09.07.2013	Defer Date:23.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

	Case No.: 2/24/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
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57	HQ File :01/87/050/00189/AM14/	RLA File :03/94/040/00189/AM14/	Lic.No/Date:0310741197 11.07.2013	Defer Date:30.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.				

58	Case No.:4/24/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00191/AM14/	RLA File :03/94/040/00325/AM14/	Lic.No/Date:0310742096 18.07.2013	Defer Date:30.10.2013
	Decision: A copy of application has been forwarded to DIPP on 06.09.2013. Comments awaited from DIPP.			

59	Case No.:1/24/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00188/AM14/	RLA File :03/94/040/00139/AM14/	Lic.No/Date:0310742387 22.07.2013	Defer Date:30.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.			

60	Case No.:6/24/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00193/AM14/	RLA File :03/94/040/00334/AM14/	Lic.No/Date:0310742701 24.07.2013	Defer Date:30.10.2013
	Decision: A copy of application has been forwarded to DIPP on 06.09.2013. Comments awaited from DIPP.			

	Case No.:3/24/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
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61	HQ File :01/87/050/00190/AM14/	RLA File :03/94/040/00316/AM14/	Lic.No/Date:0310743438 30.07.2013	Defer Date:30.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.			

62	Case No.:8/24/87-ALC1/2013	Party Name:VULCAN COMPONENTS INDIA PVT.LTD.	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00195/AM14/	RLA File :03/95/040/00313/AM14/	Lic.No/Date:0310743577 31.07.2013	Defer Date:30.10.2013
Decision: A copy of application has been forwarded to DIPP on 26.09.2013. Comments awaited from DIPP.				

63	Case No.:9/24/87-ALC1/2013	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00196/AM14/	RLA File :03/95/040/00370/AM14/	Lic.No/Date:0310744316 06.08.2013	Defer Date:30.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.				

64	Case No.:10/24/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00197/AM14/	RLA File :02/24/040/00059/AM14/	Lic.No/Date:0210193307 23.08.2013	Defer Date:30.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.				

65	Case No.:1/28/87-ALC1/2013	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:28/87-ALC1/2013 04.10.2013	Status: Deferred
	HQ File :01/87/050/00224/AM14/	RLA File :34/24/040/00158/AM14/	Lic.No/Date:3410038032 30.09.2013	Defer Date:30.10.2013
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.				

Meeting ended with thanks to Chair and all participants.
